

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/3103/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
Principal Judge,
Family Court-II, Kamrup(M).

Dated Guwahati the th 15 May, 2025.

Sub: **Station leave.**

Ref:- Your letter No. FCK.5/12/PJ/145/2025 dtd. 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 10.05.2025 till the morning of 13.05.2025**, as prayed for. The Counsellor, Family Court-II, Kamrup(M), Guwahati shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/3104/A dated 15.5.2025

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

15.05.25
JT. REGISTRAR (VIGILANCE)